

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 40

CA 296/2021 MA 3002/2019 CA 417/2021 in CP 3638/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **03.08.2022**

NAME OF THE PARTIES: - **Union of India V/s Infrastructure Leasing & Financial Services Ltd & Ors**

Appearance (via video-conference):

For Applicant : Anikt Lohia a/w Kavita Brid -Chavan ,
a/w Yash Jain i/b Rajani Associates
For R2 : Cheryl fernandes I/b AZB & Partners
For Additional Respondent –
MA 3002 : Mr. Chaitanya Mehta and Ms. Sonali
Aggarwal i/b Dhruve Liladhar & Co.

Section 242(4),241- 242 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly,
list this matter on Board on **26.09.2022**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

VEDANT